

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION DIARY NO- 417  
ANSWERED ON- 28/11/2024

**EMIGRATE PORTAL**

417. SHRI RAMBHAI HARJIBHAI MOKARIYA

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) the details and benefits of eMigrate project in making the emigration process easy, organised and humane through eMigrate; and
- (b) the total number of people granted Emigration Clearance (EC) till date, active recruiting agents and total registered employers till date?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a) The process of overseas employment of Indian nationals holding Emigration Check Required (ECR) passports and emigrating to any of the 18 notified ECR countries is done through the e-Migrate portal. The web-based application makes the process of emigration fully digital, transparent, safe, legal, humane, efficient, convenient, and faster. It seamlessly brings all stakeholders, including Foreign Employers (FEs), registered Recruiting Agents (RAs) and the prospective emigrants on a common platform and enables MEA to capture comprehensive and online database. A dedicated helpline and support system is also available to assist emigrants and other stakeholders to address any query/issue. The advisories/alerts on fake job offers and fraudulent/illegal recruitment agencies are hosted on the portal. Till October 2024, a total of 3094 illegal agents have been notified on the portal.

An updated, revamped and user friendly eMigrate-V2.0 portal was inaugurated on 14 October 2024. The revamped portal has been integrated with DigiLocker to provide for storage and access by users of documents across the world; Common Services Centers (CSC) to enable delivery of emigration related services through its network of over 5 lakh centers across the country; UMANG for providing access to pan-India e-Gov services; BHASHINI to enable access to information in regional languages; SBIEPay for provisioning of an additional digital payment gateway with zero transaction charges; Bureau of Immigration for seamless and hassle free travel of emigrants; Passport Seva Portal for e-verification of Passports, insurance companies for procurement of mandatory PBBY policy etc., among others. The eMigrate Mobile App has also been developed for the first time which allows the stakeholders to have easy access to major services available on the portal, including tracking of application status, obtaining list of registered as well as unregistered recruiting agents, filing grievances, etc.

(b) Till date, approx 4 million Emigration Clearances (ECs) have been issued to the emigrants and there are 2144 active RAs and 2,83,714 FEs registered on the portal.

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